

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 163, 164, 165, 172 of 2009,
34 & 35 of 2010**

Dated : 29th April, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 163 of 2009 &
IA No. 280 of 2009**

Trent Ltd. & Co. ... Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent (s)

**Appeal No. 164 of 2009 &
IA No. 281 of 2009**

Hard Castle Restaurants (P) Ltd. ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent (s)

**Appeal No. 165 of 2009 &
IA No. 282 of 2009**

Spencers Retail Ltd. ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent (s)

Appeal No. 172 of 2009

Trent Ltd. & Co. & Ors. ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent (s)

Appeal No. 34 of 2010

Multiplex Association of India ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent (s)

Appeal No. 35 of 2010

Multiplex Association of India ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent (s)

**Counsel for the Appellant(s): Ms. Saman Ansan & Mr. Sanjeev Kapoor
Mr. Anand K. Ganesan**

Counsel for the Respondent(s): **Mr. Buddy A. Ranganadhan for MERC**
Mr. Hasan Murtaza for R.2 (in Appeal Nos.
163, 164, 165/ 09 & 35/10)
Mr. Abhishek Mitra for R.2 (in Appeal Nos.
172/09 & 34/10)

ORDER

In all these Appeals Mr. M.G. Ramachandran appears for the Appellant. It is submitted that the Written Submissions have been filed on behalf of the Appellant.

The learned counsel for the Respondents in all these Appeals are directed to file the reply-Written Submissions on or before 16.05.2011 after serving copy on the other side.

Post the matters for further hearing on **20.05.2011.**

(V.J. Talwar)
Technical Member
TS/KS

(Justice M. Karpaga Vinayagam)
Chairperson